

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 257/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Markedgate Dimensions
Research India Pvt Ltd.

SECTION OF THE COMPANIES ACT: 230 & 232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Siddharth Ranade ilb Trilegal		
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Sd/- Ranade

Adjourned to 5th June, 2017

Noted
Sd/- Ranade

Sd/- 13/04/17

Sd/-
M. K. Shrawat
Member (Judicial)

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